

ITEM NO.106

COURT NO.2

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Original Suit (s). No(s). 6/1996

THE STATE OF HARYANA DEPARTMENT OF
IRRIGATION THE SECRETARY

Petitioner(s)

VERSUS

THE STATE OF PUNJAB & ANR.

Respondent(s)

([TO GO BEFORE THREE HON'BLE JUDGES]
IA No. 196825/2022 - APPLICATION FOR PERMISSION
IA No. 87466/2020 - APPLICATION FOR PERMISSION
IA No. 145682/2019 - INTERVENTION APPLICATION)

WITH

W.P.(C) No. 455/2005 (PIL-W)

CONMT.PET.(C) No. 511/2004 In ORGNL.SUIT No. 6/1996 (XVII-A)

Date : 19-01-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Dinesh Kumar Garg, AOR

Mr. Shyam Divan, Sr. Adv.
Mr. Anish Kumar Gupta, AOR
Ms. Archana Preeti Gupta, Adv.
Mr. Nisarg Chaudhary, Adv.
Mr. Avdhesh Kumar Singh, Adv.
Ms. Rita Gupta, Adv.
Mr. Uday Aditya Bannerjee, Adv.

Mr. M. L. Saggar, Sr. Adv.
Mr. R. K. Rathore, Adv.
Ms. Armaan Saggar, Adv.
Mr. Kuldeep Singh, AOR

For Respondent(s) Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Vinod Ghai, A.G. (Punjab)
Mr. Jagjit Singh Chhabra, AOR
Mr. Vinay K. Shailendra, Adv.
Mr. Ajay Pal, Adv.
Ms. Kanika Ahuja, Adv.
Mr. Saksham Maheshwari, adv.
Ms. Kirti Ahuja, Adv.

Mr. Tushar Mehta, SG
Mr. S. Wasim A. Qadri, Sr. Adv.
Mr. Ashok Panigrahi, Adv.
Mr. Ankur Talwar, Adv.
Ms. Swati Ghildiyal, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Madhav Sinhal, Adv.
Mr. Mukesh Kumar Maroria, AOR
Mr. A.K. Sharma, AOR

Mr. Rajat Nair, Adv.
Mr Gaurang Bhushan, Adv.

Mr. B. Krishna Prasad, AOR

Dr. Manish Singhvi, Sr. Adv.
Mr. D. K. Devesh, AOR
Mr. Arpit Parkash, Adv.
Mr. Vikalp Sharma, Adv.
Mr. Harsh Singh Rawat, Adv.
Mr. Suprabh Kumar Roshan, Adv.
Ms. Snehal U. Kanzarkar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned Attorney General is stated to be in some personal difficulty who has to assist us in the matter.

Learned counsel for the State of Punjab will obtain instructions in IA No. 196825/2022.

List on 15th March, 2023.

(RASHMI DHYANI PANT)
COURT MASTER

(POONAM VAID)
COURT MASTER